

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4388
ANSWERED ON:22.04.2010
COLD DRINKS OF INFERIOR QUALITY
Pakkirappa Shri S.;Patil Shri C. R. ;Singh Smt. Meena

Will the Minister of RAILWAYS be pleased to state:

- (a) whether some vendors have been caught selling cold drinks, water and other eatables of inferior quality by Railway administration at New Delhi Railway Station recently;
- (b) if so, the details thereof and the action taken against them;
- (c) whether the Railways are aware of the fact that this nefarious activity is going on in full swing with the collusion of railway staff and officers at various railway stations and in the trains in the country; and
- (d) if so, the effective steps to be taken by the Railways to curb such illegal practices ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

- (a): No such incident has come to the notice of Government.
- (b): Does not arise.
- (c) and (d): No, Madam. However, random checks are conducted to ensure the sale of unapproved and non branded and adulterated cold drinks and packaged drinking water does not take place in railway stations and trains. The Food and Health Inspectors of Zonal Railways regularly take samples for verification under Prevention of Food Adulteration Act (PFA).